## National Company Law Tribunal Allahabad Bench Allahabad

CP No. 13 (ND)/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016.

NAME OF THE COMPANY: Sh. Vijay Kumar Gangwar

Vs.

M/s Farukhabad City Hospital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1. Order dated 14.12.2016

2. <u>CP No.13 (ND)/2011 Sh. Vijay Kumar Gangwar Vs. M/s</u>
<u>Farukhabad City Hospital Pvt. Ltd.</u>

Notices are not properly served as per the report placed before us by the office. The office is strictly instructed to issue fresh notices to all the parties by speed post forthwith for their appearance on 11.01.2017.

List on 11.01.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Free Confeseres
Presidente
Noted
Noted

Dated 14.12.2016